

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1614(KB)2019
IA(I.B.C)/901(KB)2024,
IA(I.B.C)/1985(KB)2023,
IA(I.B.C)/803(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	PRISM JOHNSON LIMITED VS RNM INFRA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For RP

Mr. Jai Narayan Gupta, CA
Mr. Vishal Gupta, Adv.
Mr. Debanjan Das, Adv.
Ms. Tamalika Das, Adv.

For Respondent 1, 2 and 3 in IA 1985/2023 and 803/2022

Ms. Rashmi Singhee, Adv.
Mr. Sanjana Shaw, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **26.08.2024**.

**Satyajit Roy
(Court Officer)**